

Form of Declaration / Undertaking - for OBC Candidates only
(in addition to the Community Certificate)

Ref: Offer Letter No. No.F. __(__)/JJA(R-2017)/_____/Admn.II/2018/____ dated _____

I, _____ Son/Daughter/Wife of Sh. _____ resident of village/town/city _____ district _____ State _____ do hereby declare that I belong to the _____ community which is recognised as a backward class by the Government of Delhi for the purpose of reservation in services in accordance with notification No.F.28(93)/91-92/SCST/P&S/4385-95 dated 20-01-1995 of Government of Delhi. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in Column 3 of the Schedule in Department of Personnel and Training Office Memorandum No.36012/22/93 –Estt. (SCT), dated 8/9/1993, which is modified vide Department of Personnel and Training Office Memorandum No.36033/3/2004 Estt.(Res.) dated 9/3/2004 and 36033/3/2004 Estt. (Res.) dated 14/10/2008.

I also declare that the condition of status/annual income for creamy layer of my parents/guardian is within prescribed limits as on financial year ending on March 31, 2018.

Place:

Date:

Signature of the Candidate*

Name: _____

S/D/W of Sh. _____

****Declaration/undertaking not signed by Candidate will be rejected***

Sample

Form of Declaration / Undertaking - for OBC Candidates only (in addition to the Community Certificate)

Ref: Offer Letter No. No.F.1(A)/JJA(R-2017)/0000000/Admn.II/2018/0000000 dated dd/mm/yy

I, ABC Son/Daughter/Wife of Sh. XYZ
_____ resident of village/town/city (Please mention only the name of your village/town/city) district (Please mention only the name of your District) State (Please mention only the name of your State) do hereby declare that I belong to the (Please mention only the Community to which you belong) community which is recognised as a backward class by the Government of Delhi for the purpose of reservation in services in accordance with notification No.F.28(93)/91-92/SCST/P&S/4385-95 dated 20-01-1995 of Government of Delhi. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in Column 3 of the Schedule in Department of Personnel and Training Office Memorandum No.36012/22/93 –Estt. (SCT), dated 8/9/1993, which is modified vide Department of Personnel and Training Office Memorandum No.36033/3/2004 Estt.(Res.) dated 9/3/2004 and 36033/3/2004 Estt. (Res.) dated 14/10/2008.

I also declare that the condition of status/annual income for creamy layer of my parents/guardian is within prescribed limits as on financial year ending on March 31, 2018.

Place:
Date:

Signature of the Candidate*

Name: _____

S/D/W of Sh. _____

****Declaration/undertaking not signed by Candidate will be rejected***